

(b) The quantity and value of onions were as follows:—

Months	1978		1979	
	Qty.	Value	Qty.	Value
October	4212	65.82	2821	48.21
November	3446	62.68	2138	55.50
December	11058	133.76	558	11.98

**Shortage of Sugar and Kerosene in Orissa**

fair price shops has been fixed at Rs. 2.85 a Kg. all over the country.

234. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

As regards kerosene, the allocation and sales for Orissa are given as under:—

Month	(in metric tonnes)	
	Allocation	Sales
November, 79	6,585	5,620
December, 79	5,371	5,324
January, 80	5,667	2,696 (1-15 Jan, 1980) (Provisional)

(a) whether Government are aware of the acute shortage of kerosene and sugar in Orissa and kerosene selling at Rs. 4 to 5 per litre causing great hardship to poor people;

There have been further steep increases in the prices of imported crude oil and finished products since October, 1979. In view of the steep increases in the prices of imported crude and products it is not possible to reduce the prices of refined petroleum products including kerosene at the stage.

(b) if so, what quantity has been supplied to Orissa in November and December, 1979 and for January, 1980; and

(c) what urgent steps Government propose to take to make kerosene and sugar available at reduced prices to consumers?

**Note submitted by FICI on "Minimum Programme of Economic Action"**

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The State Government has reported shortage of sugar and kerosene in Orissa.

235. DR. VASANT KUMAR PANDIT: Will the Minister of FINANCE be pleased to state:

(b) and (c). As regards levy sugar for distribution through fair price shops, Orissa State's quota was 3,953 tonnes for December, 1979 (17-12-79 to 31-12-79) and 10,723 tonnes for January, 1980. According to Department of Food, about 3,200 tonnes of sugar had been despatched from Maharashtra factories upto 20-1-1980. The movement of the remaining quantity is in progress. Under the dual price policy re-introduced with effect from December 17, 1979, the retail price of sugar supplied through

(a) whether the Federation of Indian Chambers of Commerce and Industry (FICCI) has submitted to Government a note on "minimum programme of economic action";

(b) if so, what are the salient points for policy decision by the new Government; and

(c) decisions, if any, taken on each of the above points?